11 Oral Answers

that if M|s Hindustan Warner is allowed to produce blades in eollaboration with the U.S.A., not only their efforts of developing indigenous technology will be hampered but also their earnest efforts of export will also be hampered ?

PROF. S1DDHESHWAR PRASAD ; They have represented to the Government and the Government is considering their representation.

SHRIPRANAB KUMAR MUKHER-JEE : Then how can you say that it does not arise ?

MR. CHAIRMAN : Next Question

PUBLIC SECTOR PROJECT AT KALYANI IN WEST BENGAL

◆92 SARDAR AMJAD ALI : f DR. R. K. CHAKRABARTI : SHRI K. B. CHETTRI : SHRI PRANAB KUMAR MUKHERJEE :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government proposed to set up any Public Sector Project in the Industrial Estate of Kalyani in West Bengal;

(b) if so, the details thereof;

(c) whether any licence has been issued to any private sector concern for establishing any industry at Kalyani; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) to (d). The Industrial Estate of Kalyani was set up by the Government of West Bengal in 1957 for

[†]The question was actually asked on the floor of the House by Sardar Amjad Ali.

setting up of small scale industries mainly. It has 24 sheds all of which have been allotted. The Government of West Bengal ha\e intimated that they do not propose to set up any public sector project in the Kalyani Industrial Estate. Small Scale industries in the private sector which have been set up in this Estate do not need a licence.

SARDAR AMJAD ALI: Sir, the hon. Minister has stated that the Government of West Bengal has informed that they do not want to establish any public sector project in the industrial estate of Kalyani. My first question is whether the hon. Minister will apprise this House of the fact as to when this Government of West Bengal-I mean during the tenure of which Government-requested or informed the Government of India that they did not want to establish any public sector project. With regard to the next part of the question, i.e., as far as the private sector is concerned, I want to know whether there is any application by any industrialist or any concern pending with the Government for establishing any concern over there.

SHRI MOINUL HAOUE CHAUDH-URY : Sir, this is an industrial estate under the control of the State Government. As 1 have already said, all the sheds have already been allotted to different enter-preneurs. Therefore, none is vacant, there is no question of anybody applying and then starting a public sector industries there, the idea of industrial estate is not to start a public sector project there. A public sector project can be set up. elsewhere. These industrial estates are set up generally to help medium or small-scale industries. After getting this Question from the hon. Member, we called for information from the Government of West Bengal and on the basis of that information I am giving out information.

DR. R. K. CHAKRABARTI : Sir, Kalyani and Durgapur were the offspring of late Dr. B. C. Roy. Kalyani was. supposed to relieve congestion of Calcutta. May I ask the hon. Minister whether 13

there can be any way of imposing restrictions on the issuance of licenses for parties in West Bengal to set up at least a few industries in and around Kalyani?

SHRI MOINUL HAQUE CHOUDH-URY : Sir, on this question I cannot commit mysel. If the West Bengal Government want to set up industries out of Calcutta, if they consider it desirable and bring to our notice, certainly we will consider and then in that case imposition of such conditions in the letters of intent and licences etc. can arise. I can inform the hon. Members that in the case of Bombay, the Government of Maharashtra had requested us and we are doing so.

SHRI K. B. CHETTRI : Sir, may I know from the hon. Minister whether some trading centres will be established at Kalyani to carry on trade between India and Bangla Desh ?

SHRI MOINUL HAQUE CHOU-DHURY : It is an industrial estate and normally it should nui be converted into a trading centre. It is with the main intention of promoting industries there.

SHRI PRANAB KUMAR MUKHER-JEE : The Minister said that Kalyani is a main site for small scale industries. Is ii not a fact that a public sector unit is functioning there, that is the Kalyani Spinning Mills ? In view of that whether any private sector project run under the small scale industries has applied to establish an industry in Kalyani and in view of the fact that Kalyani is within the Nadia district which is entitled to have concessional financial assistance from the financial institutions as per the scheme of the Government of India, whether any such application is pending before the Government and while issuing licences, whether the Government would encourage any entrepreneur to establish that industry in Kalvani?

SHRI MOINUL HAQUE CHOUDH-URY : When 1 said it is mainly for medium and small scale industries it does not rule out fomewhat bigger industry being set up in Kalyani. It is true that Kalyani spinning Mills is located by the State Government in the public sector there. I do not know whether it is aciually in the Estate itself or outside.

SHRI PRANAB KUMAR MUKHER-JEE : It is in the Kalyani municipal area.

SHRI MOINUL HAQUE CHOUDH-URY : According to information supplied to us by the Government, all the sites have already been allotted. Regarding the importance of the Nadia District, certainly 1 will keep it in mind.

TEN YEAR PROFILE TOR NUCLEAR Energy

*93. SHRI D. P. SINGH : SHRI GULAM NABI UNTOO :f DR. Z. A. AHMED : SHRI CHANDRA SEKHAR: SHRI KRISHAN KANT :

Will tin Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government have taken a final view of Dr. Vikram Sarabhai's Ten year profile for Atomic Energy; and

(b) if so, the details therefor ?

THE PRIME MINISTER AND MINI-STER OF ATOMIC ENERGY (SHRI-MATI INDIRA GANDHI) : (a) and (b). Government has accepted the general objectives underlying the Ten Year (1970-80; Profile on Atomic Energy presented by the Atomic Energy Commission, a copy of which is available in the Parlia-

[†]The question was actually asked on the floor of the House by Shri Gulam Nabi Untoo.